

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 124

CP No. 39/Chd/Chd/2023

IN THE MATTER OF:

Divya Singla

...

Petitioner

Versus

Super Distilleries Private Limited

...

Respondent

Under Section: 241(1), 242(4), 244(1), CA 2013

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 30.08.2024.

Sd/-

Court Officer

Mamta

19.07.2024